

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th SEPTEMBER, 2023, 10:30 A.M.

CP No. 122/CB/2021

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sampurn Implex Pvt. Ltd. -Vs- Shri Asutosh Structures Pvt. Ltd.
Under Section	241-242

For Petitioner (s)


Mr. S. K. Acharya, Adv.
Mr. Ashutosh Khemani, PCS

For Respondent (s)

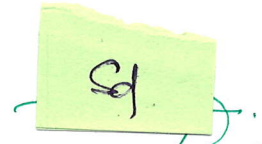
Mr. Kumarjit Banerjee, Adv.
Ms. Sanchari Chakraborty, Adv.
Ms. Tanishka Khandelwal, Adv.
Mr. Aadil Naushad, Adv.

ORDER

Ld. counsel Mr. S.K. Acharya appears for the petitioner. Ld. counsel Mr. Kumarjit Banerjee appears for the respondent. Submission of the petitioner side heard in part. List the matter for continuance of arguments on 26.09.2023.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)